

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 395/92
~~T.A.N.O.~~

DATE OF DECISION 26.8.98

Lingam Surendrakumar Petitioner

Mr. M.M. Xavier, Advocate for the Petitioner [s]
Versus

The Union of India & Ors. Respondent [s]

Mr. R.M. Vin Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. V. Ramakrishnan, Vice Chairman.

The Hon'ble Mr. P.C. Kannan, Judicial Member.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Lingam Surendrakumar
S/o. Shri Ramprasad Rao,
Chargeman Grade A
Bhavnagar Para Workshop
Western Railway,
Bhavnagar Para,
Address:
Block No. 11/21,
Til-Malia,
Vithalwadi, Bhavnagar.

.... Applicant.

(Advocate: Mr. M.M. Xavier)

versus

1. The Union of India
Owning & Representing
Western Railway through its
General Manager,
Churchgate, Bombay-20.
2. The Chief Workshop Manager,
Ajmer Workshops,
Western Railway, Ajmer.
3. Works Manager,
Bhavnagar Group of Workshops,
Western Railway, Bhavnagar Para.
4. Shri M.D. Deshpande,
Chargeman Grade A
C/o. Shop Supdt.,
Bhavnagar Para Workshop
Western Railway, Bhavnagar Para.
5. Shri K.D. Parmar
Chargeman Grade A
Whitemental Shop
C/o. Shop Supdt.
Western Railway, Bhavnagar Para. ... Respondents.

(Advocate: Mr. R.M. Vin)

ORAL ORDER

O.A.No. 395/92

Date: 26.8.1998.

Per: Hon'ble Mr. V. Ramakrishnan, Vice Chairman.

Mr. Xavier seeks leave to withdraw the O.A.
Leave granted. O.A. is disposed of as withdrawn.

Thennay
(P.C. Kannan)
Member (J)

V. Ramakrishnan
(V. Ramakrishnan)
Vice Chairman